

[22 December, 2000]

RAJYA SABHA

(c) whether development of original talent and research in the field of science is not taking place now in our country due to this reason; and

(d) if so, the steps Government are taking to deal with this situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI SYED SHAHNAWAZ HUSSAIN):

(a) to (b) Basic and pure sciences constitute nearly 15% of the total curricula for engineering programmes in the HT system. This is being maintained over the years. In addition, the students have opportunities to take courses in Basic and Pure Sciences under the open category. Situation in other technical institutes is almost similar.

(c) and (d) Question does not arise.

**Awareness about fundamental duties**

† 3696. SHRI RAMA SHANKER KAUSHIK;

PROF. RAM GOPAL YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are making the common citizens aware of their fundamental duties through advertisements and other media; if so, whether citizens are being apprised of their fundamental rights also; if so what is its medium; and

(b) if not, the reason therefor and the justification of expecting the people to abide by the duties?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI SYED SHAHNAWAZ HUSSAIN):

(a) to (b) The National Council of Education Research and Training has included Fundamental Duties of Indian citizens as per the Indian Constitution in its National Curriculum Framework for School Education — 2000. NCERT has also included Fundamental Rights including the special rights of the children in its national

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† Original notice of the question was received in Hindi.

curriculum framework. In addition to this, NCERT has printed Preamble and Article 51A of the Constitution in its publications.

Modules of Fundamental Rights and national values have been made available by National Council for Teacher Education (NCTE) to Teacher Education Institutions.

University Grants Commission (UGC) has decided to rename its 'Human Rights Education Scheme' as 'Human Rights and Duties Education'. Seventeen Universities have also been identified for inclusion of post-graduate degree/diploma/certificate courses on 'Human Rights and Duties Education' and a curriculum development committee has been constituted by UGC to prepare model curriculum in various courses in Human Rights and Duties Education.

**Resource requirement for Elementary Education Programmes**

3697. SHRI ANANTA SETHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have carried out any assessment on the resource requirement for implementing programmes pertaining to elementary education and literacy;

(b) if so, what is the amount of resources required for implementing the above programmes; and

(c) the funds earmarked by Government for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI SYED SHAHNAWAZ HUSSAIN): (a) and (b) The Saikia Committee in 1997 made an assessment of additional Rs. 40,000 crores for elementary education over five years. The Tapas Majumdar Committee made an assessment of additional requirement of Rs. 1,37,000 crores for Universalisation of Elementary Education over a period of 10 years. By following cost effective and convergent approaches, it is likely that the requirement of funds would be lower than the assessment made by the Majumdar Committee. No separate assessment has been made for literacy.

(c) The IX Plan allocation for elementary education in the Central Plan was Rs. 11,842 crores. Besides this, provision of